



Government of Jammu and Kashmir
General Administration Department
(Services) Civil Secretariat,
Jammu

Notification
Jammu, the 3rd February 2011

SRO 44 :- In exercise of the powers conferred by proviso to section 124 of the Constitution of the Jammu and Kashmir, the Governor hereby direct that in sub-rule (2) of rule 3 of the Jammu and Kashmir Administrative Service Rules, 2008:-

- (i) after second proviso the following shall be added as third proviso;

Provided that the Government shall, ordinarily at an interval of every five years re-examine the strength and composition of the service and may make such alterations therein as it deems fit. During the intervening period, the Government may make temporary additions to the cadre on need basis from time to time.

- (ii) the existing third proviso which shall become fourth proviso shall be recast as under;

Provided also nothing in this sub-rule shall be deemed to affect the power of the Government to alter the strength and composition of the service at any other time.

By order of the Governor.

(Mohammad Sayeed Khan) IAS
Commissioner/Secretary to Government
General Administration Department

Copy to:-

1. Chairman, J&K Special Tribunal.
2. Director General of Police, J&K, Jammu.
3. Commissioner of Vigilance, J&K, Jammu.
4. All Principal Secretaries to Government
5. Financial Commissioner, Revenue.
6. Principal Secretary to Hon'ble Chief Minister.
7. Principal Secretary to H.E. the Governor.
8. All Commissioners/Secretaries to Government
9. Director General, J&K Institute of Management, Public Administration and Rural Development, Jammu.
10. Divisional Commissioner, Kashmir/ Jammu.
11. All Heads of Departments/Managing Directors.
12. All Deputy Commissioners.
13. Secretary, J&K Public Service Commission.
14. Secretary, J&K Legislative Assembly/ Council
15. Director Estates.
16. Director Information.
17. Director Archives, Archaeology and Museums, Jammu.
18. Special Secretary to Government, General Administration Department (Admn.).
19. Secretary, J&K Services Selection Board.
20. General Manager, Government Press, Srinagar/ Jammu.
21. Special Assistant to Hon'ble Deputy Chief Minister.
22. Private Secretaries to all Hon'ble Cabinet Ministers/ Hon'ble Ministers of State.
23. Special Assistant to Advisor to Hon'ble Chief Minister.
24. OSD to Political Advisor to Hon'ble Chief Minister.
25. Principal Private Secretary to Chief Secretary.
26. Private Secretary to Commissioner/Secretary to Government, General Administration Department.
27. Incharge website, GAD.
28. Stock file.